

बहुमत से यह निर्णय किया गया कि सामान्य सम्मेलन को गणतन्त्र चीन (यानी फोरमोसा) के प्रतिनिधि को सम्मिलित न करने या जनवादी गणतन्त्र चीन के प्रतिनिधि को सम्मिलित करने के सुझाव पर १६५७ में विचार नहीं करना चाहिये। साथ ही सम्मेलन को हंगरी के प्रतिनिधि की तरफ से प्रस्तुत किये गये प्रमाणपत्र पर भी कोई निर्णय नहीं होना चाहिये।

†[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). Yes. Besides India, the following countries supported the proposal:—

- (1) Bulgaria
- (2) Byelorussian Soviet Socialist Republic
- (3) Czechoslovakia
- (4) Hungary
- (5) Indonesia
- (6) Poland
- (7) Romania
- (8) Ukranian Soviet Socialist Republic
- (9) Union of Soviet Socialist Republics
- (10) Yugoslavia

The decision of the majority, however, was that the General Conference should not consider, during the year 1957, any proposals to exclude the delegate of the Republic of China (Formosa) or to seat a delegate from the People's Republic of China and also that it should take no decision regarding the credentials submitted on behalf of the delegate of Hungary.]

श्री नवाब सिंह चौहान : क्या यह सच है कि जो हंगरी का प्रतिनिधिमण्डल था उसको जो स्टैट्यूट कांफ्रेंस थी उसमें तो सम्मिलित होने का अधिकार दिया, लेकिन

जो फ़ाउंडेशन कांफ्रेंस थी उसमें अधिकार नहीं दिया ? इसके ऊपर आपके डेलीगेट ने क्या रुख अख्तियार किया और उसका क्या परिणाम हुआ ?

SHRIMATI LAKSHMI MENON: Sir, I have got the whole speech of our representative to the Conference. Do you want me to read it out, Sir? The question here is concerned only with the admission of the People's Republic of China and the Republic of China (Formosa). I have already stated the decision. We are always for the universality of membership in these Conferences. Since the majority opinion was that these two questions should not be considered by the Assembly the majority vote was against their consideration

युवकों के लिये व्यावसायिक मार्गप्रदर्शन केन्द्र

*३३०. श्री नवाब सिंह चौहान : क्या श्रम तथा सेवा नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या काम दिलाऊ दफ्तरों में युवकों के लाभ के लिये व्यवसाय चुनने में मदद देने वाले केन्द्र खोलने का सरकार का विचार है ; और

(ख) यदि हां, तो ये केन्द्र कहाँ और कब खोले जायेंगे ?

†[VOCATIONAL GUIDANCE CENTRES FOR YOUTH

*330. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government propose to open in the Employment Exchanges vocational guidance centres for the benefit of youth; and

(b) if so, where and when these centres will be opened?]

श्रम उप मंत्री (श्री आबिद अली)
(क) जी हाँ ।

(ख) दिल्ली, कलकत्ता, बम्बई, मद्रास, लखनऊ, अम्बाला, पटना और हैदराबाद के आठ नियोजन कार्यालयों में ऐसे केन्द्र खोले जायेंगे । मौजूदा कार्यक्रम के अनुसार, दूसरी योजना में हर साल १५ नियोजन कार्यालयों में ऐसे केन्द्र खोले जायेंगे ।

†[THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Yes.

(b) During the current year centres will be opened at 8 Employment Exchanges viz., Delhi, Calcutta, Bombay, Madras, Lucknow, Ambala, Patna and Hyderabad and thereafter at 15 Exchanges each year during the Second Plan according to present programme.]

श्री नवाब सिंह चौहान : इस पर दूसरे योजना काल में कितना खर्च होगा और अब तक जो केन्द्र खुले हैं उन पर कितना खर्च हो चुका है ?

श्री आबिद अली : पांच साल में २४ लाख रुपये खर्च करने का अंदाजा है और इस साल १,२१,७०० का बजट है ।

श्री गोपीकृष्ण विजयवर्गीय : ऐसे वोकेशनल केन्द्र मध्य प्रदेश में कहाँ कहाँ हैं ?

श्री आबिद अली : फ़िलहाल जहाँ जहाँ खोलने का फैसला हो गया है उनकी फ़ेहरिस्त मैं दे चुका हूँ । मध्य प्रदेश में भी खोले जायेंगे ।

श्री नवाब सिंह चौहान : इसमें जो काम चालू किया गया है उसमें कहाँ तक सफलता मिली है ?

श्री आबिद अली : स्टेट गवर्नमेंट्स को लिखा गया है । उनकी योजनाएं आ रही हैं और काम काफ़ी आगे बढ़ गया है ।

SHRI B. K. MUKERJEE: May I know what is the procedure or method which will be adopted by the authorities of the Employment Exchanges for vocational guidance?

SHRI ABID ALI: I would refer the hon. Member to paragraphs 174 and 175 of the Committee's report which is available here.

SHRI B. K. MUKERJEE: May I know whether the cost of this vocational guidance will be borne by the Centre or by the States or both combined on the 60:40 basis that has been agreed to?

SHRI ABID ALI: On the basis of 60:40. So far as the expenditure on the D.G.R.E. Headquarters is concerned, which is about Rs. 2 lakhs, it will be borne by the Central Government.

श्री पा० ना० राजभोज : क्या मैं जान सकता हूँ कि पूना में आप इस का सेंटर खोल रहे हैं ?

श्री आबिद अली : पूना में भी खोला जायगा ।

STEPS TO IMPROVE AND INCREASE THE OUTPUT OF TEXTILE MACHINERY

*331. **SHRI P. C. BHANJ DEO:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the steps, if any, taken by Government to improve and increase the output of textile machinery in the country;

(b) what was the value of such machinery produced in the country in the years 1954-55 and 1955-56; and

(c) what has been the percentage of increase in the output of this machinery during the last five years?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Government have appointed a committee to